

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1262/95

Transfer Application No.

Date of Decision 1.11.95

Mrs. Saraswati D. Bhise

Petitioner/s

Miss Vandana Santara

Advocate for
the Petitioners

Versus

Army Headquarters, Bombay. and Anr.

Respondent/s

Shri V.S. Masurkar

Advocate for
the Respondents

CORAM :

Hon'ble Shri. B.S. Hegde, Member (J)

Hon'ble Shri.

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?


(B.S. Hegde)
Member (J)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1262/95

Mrs. Saraswati D. Bhise

... Applicant

V/s.

Army Headquarters, Bombay
Sub-mukhyalaya Bombay
Sub-Area, Colaba, Bombay.

The Principal
Army School,
Colaba, Bombay.

... Respondents.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Appearance:

None for the applicant

Shri V.S. Masurkar, counsel
for the respondents.

ORAL JUDGEMENT

Dated: 1.11.95

¶ Per Shri B.S. Hegde, Member (J) ¶

The learned counsel for the respondents has drawn our attention that this court does not have the jurisdiction to entertain this matter, because the applicant is working in Registered Society and not in Govt. department. In the absence of the notification under the Act, this court have no jurisdiction. I find that there is considerable force in the contention of the counsel for the respondents. Interim relief granted on 18.10.95 is vacated. The applicant is at liberty to approach the appropriate forum. Accordingly the O.A. is disposed of.

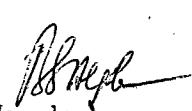

(B.S. Hegde)
Member (J)

After the case was disposed of Miss Vandana Santara, counsel for the applicant appeared and requested that the order passed by the Tribunal on 18.10.95 be stayed for a period of 15 days, so that the applicant can take appropriate steps.

: 2 :

The applicant was working for the last 10 years. In the facts and circumstances of the case , interim relief passed on 18.10.95 holds good for a period of two weeks from today. Thereafter the interim relief stands vacated.

DASTI.


(B.S. Hegde)
Member (J)

NS